

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/CAA/88, 89, 90/2017

NAME OF THE TRANSFEROR

: KG FINANCIAL SOFTWARE PVT LTD

KG SOFTWARE PVT LTD

NAME OF THE TRANSFERRE

: KG INFORMATION SYSTEMS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.P. Vijoy kunder R. Poradeep

Countels for petitioners Q. P.

ORDER

Counsel for petitioner present. Representative of the Office of Official Liquidator present and filed the report of the Official Liquidator. For hearing, put up on 07.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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